

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. TCP 01/2013

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

NAME OF THE PARTIES: - Navi Mumbai Merchants Chamber & Ors.

V/s

**New Bombay Merchants Common Ware
House Ltd**

APPEARANCES: -

FOR THE APPLICANT : Mr. Juan D'Souza a/w Mr. Rashid Boatwalla
FOR THE RESPONDENT : Absent

Section: 237(b)

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **28.07.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)